(d) if so, to what extent these measures will improve the efficiency of the Banking Sector in the country?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE SHRI MAGANBHAI BAROT): (a) to (d) No proposal involving any drastic changes in the administrative set-up of the banking sector as such is at present under consideration. Action is being taken to reconstitute the Boards Directors of 14 nationalised banks whose present terms are due to expire by the end of this year. In respect of the 6 newly nationalised banks, first Boards of Directors constituted by the Government under section 7(3) of the Banking Companies (Acquisition and Transfer of Undertakings) Ordinance, 1980 are still functioning. These will be replaced by broad-based Boards of Directors as soon as the nationalisation scheme for these banks is finalised. The set-up of banking system is kept under continuous review by the kcserve Bank of India and Government taking into account the needs specific regions and sectors and subserve the national objectives.

#### Fair Price Shops

229. SHRI KALRAJ MISHRA: SHRI J. K. JAIN:

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Will the Minister of CIVIL SUP-PLIES be pleased to state:

(a) the number of fair price shops required to meet the demands of (i) rural areas; (ii) urban areas for distribution of essential goods;

- (b) the State-wise break up of the present number of fair price shops in
  (i) rural areas; (ii) urban areas; and
- (c) by when the rest of the areas are likely to be covered under the fair price shops schemes?

THE MINISTER OF CIVIL SUP-PLIES (SHRI VIDYA CHARAN SHUKLA): (a) to (c) At present there are 2,58,661 fair price shops in the country. A statement showing State-wise break up of the fair price shops giving the rural and urban. break-up is annexed. The administration of the public distribution system in the State and laying down its infra-structure is the responsibility of each State Government. The Government of India had, however, given broad guidelines to the State Governments to expand the coverage of the system. The guidelines, inter-alia recommended the continuance of the area approach for operating the system. The distribution of essential commodities in the urban centres was also sought to cover the student population, particularly those residing in the hostels. In the rural areas it was stipulated that the objective shall be to ensure that every village or a group of villages having a population of 2,000 and above should have a fair price shop. The headquarters of a village panchayat irrespective of its population was to have a fair price shop also. In remote and inaccessible areas, particularly in tribal belts the population coverage of a village or a cluster of villages as the case may be, could be even 1,000. The State Governments were advised to expand the public distribution system on these lines.

### Statement

Number of Foir price|Ration shops covered by them with Break-up in Urban and Rural Areas

(Prepared on 16-7-1980)

| 5. No.  |             | State |    |        |   |   | • |       |   | Number of fair price shops |                  |               |
|---------|-------------|-------|----|--------|---|---|---|-------|---|----------------------------|------------------|---------------|
| 3. IVO. |             | State | •  |        |   |   |   |       | , | Urban                      | Rural            | Total         |
| 1       | Andhra Prad | irsh. | •  | •      | • | • | • | •     |   | 4092                       | 18091            | 22183         |
| 2       | Assam .     | •     |    |        | • | • |   | •     |   | 1 580                      | 12786            | 14 361        |
| 3       | Bihar       | •     |    |        | • | • |   |       | • | 5 412                      | 21697            | 27109         |
| 4       | Gujarat     | •     |    | •      |   | • | • | ٠     | • | 2511                       | 6719             | 9230          |
| 5       | Haryana '   | •     |    | ě      |   | • |   | •     |   | 939                        | 3635             | 4574          |
| 6       | Himachal P  | adesh | •  | •      | • | • | • | •     | • | 195                        | 2493             | 2688          |
| 7       | Jammu & K   | ashmi | ٠. |        |   | • |   |       |   | 432                        | 1068             | 1 500         |
| 8       | Karnataka   |       |    |        |   | • | · |       |   | 3 563                      | 10437            | 14000         |
| 9       | Kerala      |       |    |        |   | , | ι |       |   | 1 796                      | 9720             | 11516         |
| 10      | Maduya Pra  | desh  |    |        |   |   |   |       |   | 4 439                      | 15560            | 19999         |
| 11      | Maharashtr. | +     |    | •      |   | • | • | •     |   | 7 <b>0</b> 78              | 20 217           | <b>27</b> 295 |
| 12      | Manipur     | •     |    | •      |   | • | • | •     | • | 90                         | 435              | 525           |
| 13      | Meghalaya   |       |    |        |   | • | • | •     |   | 292                        | 1 180            | 1472          |
| 14      | Nagaland    |       |    | •      |   | • | • | •     | • | 64                         | 16               | 80            |
| 15      | Orissa      |       |    |        |   | 6 | • |       |   | 2 038                      | 11 915           | 13953         |
| 16      | Punjab      |       |    | •      |   |   | • | •     |   | ı <b>62</b> 8              | 575 <sup>1</sup> | <b>737</b> 9  |
| 17      | Rajasthan   |       |    | •      |   | • | • | •     |   | 1746                       | 6719             | 8465          |
| 18      | Sikkim .    |       |    |        |   |   |   |       | • | ••                         | 13               | 19            |
| 19      | Tamil Nadu  | ı     |    |        |   |   |   |       |   | 1 925                      | 15414            | 17 339        |
| 20      | Tripura     |       |    | •      | • |   |   |       |   | 72                         | 673              | 745           |
| 21      | Uttar Prade | sh    |    |        |   | • |   |       | • | 6 653                      | <b>25 99</b> 2   | 32 64         |
| 22      | West Benga  | ť     |    | • '    |   |   |   |       |   | 5 238                      | 12 767           | 18 005        |
|         |             | TOTAL | (5 | TATES) |   |   | • | <br>• |   | 51,783                     | 2,03,298         | 2,55,08       |

| 61 N?    | ·_          | Union Territories |        |     |   |   |   |   | Number of fair price shops |         |            |
|----------|-------------|-------------------|--------|-----|---|---|---|---|----------------------------|---------|------------|
| S!. N    |             |                   |        |     |   |   |   | · | Urban                      | Rural   | Total      |
| 23<br>23 | A&N Island  | •                 |        | •   |   |   |   | • | 42                         | 150     | 192        |
| 24       | Arunachal P | radesh .          | ٠      |     |   |   |   |   | 12                         | 98      | 110        |
| 25       | Chandigarh  | •                 |        |     |   | • |   | , | 158                        | 21      | 179        |
| 26       | D&N Hayeli  | , •               |        |     |   | • |   | • | • •                        | 40      | 40         |
| 27       | Delhi .     |                   |        |     |   |   |   |   | 18817                      | 274     | 2 161      |
| 28       | Goa Daman   | and Diu           | •      | •   |   |   |   | • | 9)                         | 279     | 369        |
| 29       | Lakshadweep |                   |        |     |   | • |   |   | **                         | 23      | 2 <b>3</b> |
| 30       | Mizoram     |                   |        |     |   |   |   |   | 83                         | 246     | 329        |
| 31       | Pondicherry |                   | •      | •   | • | • |   | • | 85                         | 92      | 117        |
|          | Total Union | TERRITOR          | IES    | •   | • | • | • | • | 2 357                      | 1 223   | 3 580      |
|          | 7           | TOTAL ALL         | _ INDI | ٠ . |   | • | • |   | 541,40                     | 204,521 | 258,661    |

(f.) Includes 2799 ration shops in statutory rationing areas covering a population of 95.9 lakks **Demands for abolition of Sales Tax**, (a) whether it is a fact that Gov-

# 230. SHRI KALRAJ MISHRA: SHRI JASWANT SINGH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government have recently received representations for the abolition of Sales Tax in order to reduce mal-practices in trading circle and difficulties for customers; and
- (b) if so, what is Government's reaction thereto?

THE DEPUTY MINISTER JN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) The Government will explore, with the cooperation of the State Governments, the possibility of reforming the existing sales tax gtructure into a more modern and effective system in the interests of consumers and traders.

# Securing of Economic aid from World Bank's Consortium

### 231. SHRI SWAMI DINESH CHANDRA:

# SHRI N. K. P. SALVE:

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that Government failed to secure from the World Bank's Consortium increased economic aid to meet the deficit, the balance of payment requirements and development needs of the country;
- (b) if so, to what extent of the aid was sought and secured by Government as a result of the recent meeting of the consortium; and
- (c) what steps are being taken to make good the shortfall?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE MAGANBHAI BAROT): (a) to (c) In keeping with the past practice, no specific proposals regarding quantum of aid required by India were made by the Indian delegation to the Consortium meeting held in Paris on July 3 and 4, 1980. During the course of the discussion, however, the worsening of India's terms of trade, consequent deterioration in the balance of payments situation and the prospects of large draw down of reserves were highlighted by the delegation. The Consortium members agreed with this assessment of the situation and appreciated the difficulties involved.